

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1721
TO BE ANSWERED ON THE 10TH MARCH, 2017

USE OF MILITARY INFRASTRUCTURE

1721. SHRI JAGDAMBIKA PAL:

Will the Minister of DEFENCE be pleased to state:

- (a) whether there is any structured policy for the inhabitants in and around the garrisons in small towns to make use of the military infrastructure and resources like schools, colleges, hospitals etc.; and
- (b) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

राष्ट्र रक्षण मंत्री

(DR. SUBHASH BHAMRE)

(डा. सुभाष भामरे)

(a) & (b): As per the existing policy, civilians, para-Military personnel and other Central Armed Police Forces personnel requiring medical treatment are admitted to Armed Forces Hospital, if beds are available.

Further, Army Public Schools admit upto 10% civilian inhabitants who reside in and around military garrisons in small towns. Admission to some colleges are also open to citizens and domiciles of the State based on approvals of the respective State Government where these colleges are located.
